

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

**MA/310/00523/2018 & MA/310/00524/2018
in OA/310/00455/2018**

Dated Wednesday the 12th day of September Two Thousand Eighteen

PRESENT

HON'BLE MRS. JASMINE AHMED, Member (J)
&
HON'BLE MR. R. RAMANUJAM, Member (A)

1. The Union of India,
rep by the Member (P),
M/o. Communications & IT,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi 110001.

2. The Chief Postmaster General,
Tamil Nadu Circle,
Chennai 600002.

....Applicants/Respondents

By Advocate Mr. Gnanalingam for Mr. K. Rajendran

Vs

S.V.Kandasamy,
S/o. S. Vellaiyan,
1-3-5, 3rd Street, Thiruvalluvar Nagar,
Anjal Nagar, Near Koodal Nagar,
Madurai 625018.

....Respondent/Applicant

By Advocate Mr. R. Malaichamy

ORAL ORDER**(Pronounced by Hon'ble Mrs. Jasmine Ahmed, Member(J))**

MA 523/2018 has been filed by the respondents in OA 455/2018 for condonation of delay in filing MA 524/2018 seeking extension of time for compliance of the order of this Tribunal dt. 02.04.2018.

2. Heard. MA for condonation of delay is allowed. Delay condoned.
3. Learned counsel for the MA respondent/OA applicant has no objection in granting further time.
4. Accordingly, as a matter of last opportunity, two months' further time is granted to the OA respondents for compliance of the order of this Tribunal dt. 02.04.2018.
5. MA for extension of time is allowed.

(R.Ramanujam)
Member(A)

(Jasmine Ahmed)
Member(J)

12.09.2018

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